

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 108 of 2011 &
I.A. No. 178 of 2011

Dated :17th October, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Tamil Nadu Electricity Board
Versus

....Appellant (s)

Sree Rengaraaj Power (P) & Ltd. Anr.

Respondent (s)

Counsel for the Appellant (s) : Mrs. N. Shoba for Mr. Vallinayagam

Counsel for the Respondent(s): Mrs. N. Shoba & Mr. Sriram J. Thalapathy

ORDER

At the request of the learned counsel for the Respondent,
the matter on **15.11.2011**. In the meantime, Rejoinder, if any, be
after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss